



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.03.2025

NOTICE

Please take notice that the following matters listed in the **Court – IV at 02:00 PM on 18.03.2025** as item No. 24, 25 & 26 will now be taken up **after rising of Chennai Bench assembled at 02:00 PM.**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 & 8807 of 2024 Part Heard	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors. With	Aakanksha kaul Kshitij Parashar Divyanshu Rai	Mandeep Kalra Isha Khurana-R1, R10 Saneep Narain Batra Subramanian-R9
2.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023 Part Heard	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors. With	Arun C Mohan	Abhishek Anand Abhijeet Sinha M.S. Kalra
3.	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	Divyanshu Rai	

By order of Hon'ble Chairperson
-Sd/-
Registrar